

('000 MT/Year)

leased as advance subsidy

1986 -

Synthetic Fibres

45 (approx.)

**Power Management Schemes in Northern Region**

1987

Synthetic Fibres

60 (approx.)

3082. DR. G.S. RAJHANS: Will the Minister of ENERGY be pleased to state:

Raw materials for synthetic detergents

100 (approx.)

(a) whether in order to meet the power crisis in the northern region a power management scheme for the entire northern region is under finalisation by Government;

(d) Additional capacities for the manufacture of various petrochemicals have been approved and are in the process of being established.

(b) if so, the details of the scheme discussed recently at New Delhi; and

**Industrial subsidy to Karnataka**

3081. SHRI G. DEVARAYA NAIK: Will the Minister of INDUSTRY be pleased to state:

(c) the time by which the proposed scheme will be implemented and to what extent the power crisis in the northern region will be met?

(a) the amount released as advance industrial subsidy to Karnataka Government;

(b) whether this amount has been properly utilised; and

(c) if not, what steps Union Government propose to take in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRIMATI SUSHILA ROHTAGI): (a) to (c). A power management scheme for the Northern Region has been evolved with a view to improving the security and stability of the Northern Grid and to ensure an equitable distribution of power from Central Stations to the beneficiary States. The scheme is under implementation.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Under the Central Investment Subsidy Scheme, the State Govts/Financial Corporations are required to disburse the Central Subsidy to the eligible units after the investments is made by them on land, building, plant and machinery. Thereafter, the State Govts. approach the Central Govt. for reimbursement of the expenditure incurred on this account. An amount of Rs. 35.73 crores has been reimbursed to Karnataka since the inception of the Scheme, 1971 and upto 29th February, 1988. No amount has been re-

The salient features of the Power Management Scheme are: load management, code of conduct for system operation, operation of under-frequency relays, installation of additional capacitors and rectification of damaged capacitors by the Constituent States. With the implementation of the measures relating to load management, there has been appreciable improvement in the Grid Parameters.

**Construction of Hydro-Electric Power Project at Uri in Jammu and Kashmir**

3083. SHRI JANAK RAJ GUPTA: Will the Minister of ENERGY be pleased to state: